BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 23 /AHM/ 2017 in
IA 113 /AHM/ 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2020

Name of the Company: New Tech Fitting Pvt Ltd
V/s
Rajkot Nagarik Sahakari Bank Ltd

Section: 10 of Insolvency & Bankruptcy Code

ORDER
(Through video conferencing)

No one appears for the Financial Creditor and also for the Corporate Debtor.

Matter stands adjourned for further consideration on 17.08.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 15th day of June, 2020.

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